GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2186 TO BE ANSWERED ON 08.03.2018

HYDRO POWER PROJECTS

2186. SHRI RAJENDRA AGRAWAL:

Will the Minister of POWER be pleased to state:

- (a) the total number of hydro power projects sanctioned across the country currently;
- (b) whether a number of hydro projects have not been completed as per their scheduled period of completion;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the corrective steps taken by the Government in this regard?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

- (a): As per electricity Act, 2003, the generating company intending to set up hydro generating station is required to obtain concurrence of Central Electricity Authority (CEA) for schemes involving capital expenditure of Rs.1000 crores and above. Since, 2002-03, CEA has concurred 86 Hydro Electric Projects (HEPs) with an aggregate installed capacity of 45,912 MW.
- (b) & (c): At present, there are 38 HEPs, above 25 MW, under construction in the country. Out of these, 37 Hydro Electric Projects are presently experiencing delays/time overrun. The details of such projects along with reasons for its non-completion as per their schedule is given at Annex.

- (d): The steps taken by the Government for timely completion of HEPs across the Country are as under:
 - Central Electricity Authority (CEA) monitors the progress of under construction power projects through frequent site visits and interaction with the developers and equipment suppliers. CEA holds review meetings periodically with the developers and other stakeholders to identify and resolve issues critical for commissioning of Projects.
 - Regular reviews are also undertaken in Ministry of Power (MoP) to identify the constraints areas and facilitate faster resolution of interministerial and other outstanding issues.
 - A Power Project Monitoring Panel (PPMP), set up by the MoP, independently follows up and monitors the progress of the hydro projects.
 - Issues are also raised in PRAGATI, for proactive governance and timely implementation, as and when required.
 - In case of CPSU's, the project implementation parameters/milestones are incorporated in the annual MoU signed between respective CPSU's and MoP and the same are monitored during the Quarterly Performance Review (QPR) meetings of CPSU's and other meetings held in MoP/CEA.
 - The issues related to erection and supply of Electro-Mechanical equipment is expedited in various meetings held in CEA / MoP and other local issues affecting the progress of works are taken up with respective State Governments by the Concerned CPSU / MoP.

ANNEX REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 2186 TO BE ANSWERED IN THE LOK SABHA ON 08.03.2018.

DETAILS OF UNDER CONSTRUCTION HYDRO ELECTRIC PROJECTS (ABOVE 25 MW) HAVING TIME OVERRUN

As on 31.01.2018

									AS ON 31.01.2018
SI.	Project	State		Capacity	Original	Revised	Latest	Time	Reasons for time over run
No	Name/(I.C.)/		No.	(MW)	Commi-	Commi-	Commi-	over run	
	Executing				ssioning	ssioning	ssioning	(months)	
	Agency	_	_	_	Schedule		Schedule		
1	2	3	4	5	6	7	8	9	10
	CENTRAL								
	SECTOR								
1	Tapovan	Uttarakhand	1	130	2012-13	2015-16	2019-20	n	Heavy water ingress
	Vishnughad		2	130	2012-13	2015-16	2019-20	> 84	due to bad geology in
	(4x130 =		3	130	2012-13	2015-16	2019-20	J	HRT and rock fall on TBM. TBM struck up
	520 MW)		4	130	2012-13	2015-16	2019-20		thrice.
	NTPC				(Mar'13)	(Mar'16)	(Mar'20)		> Flash flood in June,
									2013 & Aug'12
									damaging coffer
									dam. ➤ Termination of civil
									contracts for
									Barrage and HRT.
									> Funds constraints
							ļ		with contractor
2	Lata	Uttarakhand	1	57	2017-18		2022-23		> Flash flood during
	Tapovan		2	57	2017-18		2022-23	≻ 67	June, 2013 in Uttarakhand.
	(3x57 = 171		3	57	2017-18		2022-23	2	> Local issues / non-
	MW)				(Aug'17)		(subject		start of works in
	NTPC						to re-		Barrage area
							start of works(4		> Hon'ble Supreme
							years))		court ban on construction works
							years		since May-14
3	Rammam-III	West Bengal	1	40	2019-20		2020-21	h	> Delay in getting
	(3x40= 120		2	40	2019-20		2020-21	├ 18	permission for tree
	MW)		3	40	2019-20		2020-21	7	felling from Govt. of
					(Sep'19)		(Mar,21)		West Bengal for Access road from
									Adit-1 to Adit-2.
									> Local issues/bandhs
									Financial constraints
									with contractor
4	Pare	Arunachal	1	55	2012-13		2017-18	h	> Law & Order problem.
	(2x55 = 110	Pradesh	2	55	2012-13		2017-18	67	Poor geology.Poor approach roads.
	MW)				(Aug'12)		(Mar'18)		Poor approach roads.Flash flood during
	NEEPCO								Jun-Sep -2015. Dam
									area inundated with
									water, Concreting of
									Dam effected for 04 months.
									Funds constraints
									with contractor
5	Kameng	Central	1	150	2009-10		2017-18	h	> Change in dam
	(4x150 =		2	150	2009-10		2017-18	99	parameters.
	600 MW)		3	150	2009-10		2017-18		> Slow progress in dam
	NEEPCO		4	150	2009-10		2017-18		& HRT due to bad geology, heavy
					(Dec'09)		(Mar,18)		seepage, inadequate
							1		machinery.
									> Flash flood in Oct.
									2008 and Sept.

SI. No	1	State	Unit No.	Capacity (MW)	Original Commi- ssioning Schedule	_	Latest Commissioning Schedule	Time over run (months)	Reasons for time over run
1	2	3	4	5	6	7	8	9	10
									2012. > Ingress of water in HRT. > Poor approach roads. > Contractual issues. > Shortage of aggregate. > Clearance for quarry from State Govt. > Slow Progress of works. > Funds constraints with contractor

6	Tehri PSS	Uttarakhand	1	250	2010-11	2015-16	2020-21	h	> Approval of RCE as L-1
	(4x250 = 1000	J. Carlaniania	2	250	2010-11	2015-16	2020-21	125	price bid was more than
1 1	MW)		3	250	2010-11	2015-16	2020-21	> '23	cost estimate. RCE
1 1	THDC		4	250 250	2010-11	2015-16	2020-21		approved in Nov-2011.
1 1	INDC		4	250				2	> Cash flow problem with
					(July'10)	(Feb'16)	(Dec'20)		contractor.
1 1						RCE-I			Litigation by bidders.
1 1									> Poor geology.
									> Local agitation at Asena
									Quarry. > Agitation at muck disposal
									area.
1 1									> Poor preparedness of
									contractor.
1 1									> Revision of Lay out of
1 1									machine hall due to poor
									geology.
7	Parbati - II	Himachal	1	200	2009-10		2021-22	h	> Hon'ble High Court of
	(4x200 = 800	Pradesh	2	200	2009-10		2021-22	147	Himachal Pradesh ban on
1 1	MW)		3	200	2009-10		2021-22	>	stone crusher operation.
	NHPC		4	200	2009-10		2021-22		 Delay in revised forest clearance.
1 1					(Sept'09)		(Dec,21)		> TBM suffered extensive
									damage due to heavy
1 1									ingress of water and slush
1 1									in TBM face in Nov, 2006.
									> Slide in Power House area
									in Apr-04, Jun-06 and Feb-
									07.
									Flash flood in
									2004,2005,2010 and 2011.
									> Jiwa Nallah works affected
									due to cavity treatment.
									 Contractual issues.
									Poor geology in HRT.
8	Subansiri Lower	Arunachal	1	250	2009-11		2022-23		> Delay in transfer of forest
	(8x250 = 2000	Pradesh/	2	250	2009-11		2022-23		land.
	MW)	Assam	3	250	2009-11		2022-23	150	> Disruption of works by
	NHPC		4	250	2009-11		2022-23 >		locals in Ar. Pradesh side. > Slope failure in Power
1 1			5	250	2009-11		2022-23		House in Jan, 2008.
1 1			6	250	2009-11		2022-23		> Damage to bridge on
			7	250	2009-11		2022-23		Ranganadi river.
			8	250	2009-11		2022-23		> Change in design of surge
					(Sep'10)		(subject to re-		shafts to surge tunnels.
							start of works		> Stoppage of works due to
							(4 years))		agitation launched by Anti
									Dam activists in Assam against construction of
									Project. Work stopped
									since 16.12.2011.
									> Issue of D/s impact
									studies.
			i		1	l	l	ı	Case in NGT.

_	16: 1			440	004445	0045.40	0047.40	Ь	
9	Kishanganga	Jammu &	1	110	2014-15	2015-16	2017-18	IL	Approval of RCE as L-1 price bid was more than
	(3x110 = 330	Kashmir	2	110	2014-15	2015-16	2017-18	~44	cost estimate. RCE
	MW)		3	110	2014-15	2015-16	2017-18	Y	approved in Jan2009.
	NHPC				(July'14)	,	(Mar-18)		 Heavy Rainfall in March,
						RCE-I			2011.
									Cavity in HRT – TBM
									portion.
									 Poor geology in Access tunnel.
									> Dam works affected due
									to arbitration proceedings
									at International Court of
									Arbitration.
									> Local people demanding
									Employment in NHPC. R&R Issues.
									> Completion of power
									evacuation arrangement
									(PGCIL)
									> Stoppage of works in
									Power House area since 09.07.2016 due to
									disturbance in Kashmir
									valley. Works partially
									resumed in Jan 2017.
									> Funds constraints with
<u> </u>								ļ	contractor
10	Vishnugad	Uttarakhand	1	111	2013-14		2020-21		> CCEA approval in Aug-2008
	Pipalkoti		2	111	2013-14		2020-21	≻ 89	but works could not be awarded due to Forest
	(4x111 = 444		3	111	2013-14		2020-21		clearance/diversion of
	MW)		4	111	2013-14		2020-21	1	forest land. Forest land was
	THDC				(Jun'13)		(Nov'20)		acquired in January-14 and
									subsequently works
									awarded in January-2014.
									 Disruption of works by local people.
									> Cash flow problem with
									contractor.
	STATE SECTOR								
11	Parnai	Jammu &	1	12.5	2017-18		2019-20	ħ	> Slow progress of works.
	3x12.5= 37.5	Kashmir	2	12.5	2017-18		2019-20	≻ 26	> Delay in Land acquisition.
	MW JKSPDC		3	12.5	2017-18		2019-20	₽	
					(Jan'18)		(Mar,20)		
12	Lower Kalnai	Jammu &	1	24	2017-18		2020-21	1	> Inadequate mobilization of
	2x24= 48 MW	Kashmir	2	24	2017-18		2020-21	42	man & machinery by
	JKSPDC				(Sep'17)		(Mar,21)	IJ	Contractor.
					` - /		, , ,		> Delany in finalization of
									R&R Plan.
									Slow progress of works.Funds constraints with
									contractor. Contractor
									under CDR.
13	Uhi-III	Himachal	1	33.33	2006-07		2017-18		> Delay in transfer of forest
	(3x33.33 = 100	Pradesh	2	33.33	2006-07		2017-18	132	land.
	MW)		3	33.33	2006-07		ل 2017-18		> Delay in acquisition of
	BVPCL				(Mar'07)		(Mar,18)		private land
					`		, , ,		> Delay in transfer of quarry
									sites. > Delay in award of works.
									> Contract for construction
									of HRT rescinded twice i.e.
									during April, 2008 & July,
									2010 due to slow progress
									and non-performance by
									the contractor. > Poor geology in HRT.
11	Sawra Kuddu	Himachal	1	37	2011-12		2019-20	h	> Delay in MOEF clearance.
'4	(3x37 =111MW)	Pradesh	1 2	37	2011-12		2019-20 2019-20	88	 Delay in MOEF clearance. Delay in award of Civil &
	HPPCL,	FIAUCSII	3	37	2011-12		2019-20		E&M works.
	.iff OL,		,	3,	(Jan'12)		(May,19)		> Poor geology in HRT.
					(34.1 12)		(may, 13)		> Slow progress of HRT
									Lining.
									Contractual issues.Contract for HRT package
<u> </u>	L			l	I.	l	<u> </u>	ı	

								terminated on 9.1.14. Re- awarded in Nov,2014 to M/s. HCC.
15	Shongtom Karcham (3x150 = 450 MW) HPPCL 16.08.2012	Himachal Pradesh	1 2 3	150 150 150	2016-17 2016-17 2016-17 (Mar'17)	2021-22 2021-22 2021-22 (Jan,22)	58	Shifting of Army Ammunition Depot. Local Issues. Funds constraints with contractor
16	Pulichintala (4x30 = 120 MW) TGENCO	State	1 2 3 4	30 30 30 30	2009-11 2009-11 2009-11 2009-11 (Jun'10)	2016-17 2017-18 2017-18 2018-19 (Aug,18)	Comm. 98	 Delay in award of E&M works. Unprecedented floods in Oct.2009 & Sept.2011. Contractual issues. Slow progress of Power House works. Delay in Commission due to non-availability of water.

17	Pallivasal 2x30 = 60 MW KSEB	Kerala	1 2	30 30	2010-11 2010-11 (Mar'11)	2020-21 2020-21 (Dec,20)	117	 Slow progress of civil works. Delay in land acquisition.
	NO_D				((200,20)	J	 Change in alignment of Adit to HRT. Poor geology strata in HRT. Heavy Monsoon Works stopped by contractor since 28.1.15 due to contractual issues.
18	Thottiyar	Kerala	1	30	2012-13	2020-21		> Land acquisition issue.
	(1x30+1x10)=		2	10	2012-13	2020-21	├ 107	> The works of weir and
	40MW				(Apr'12)	(subject to re-	J	approach channel stopped
	KSEB					start of works(3		from 2010 to 2012 by local people.
						years))		> The work stopped by Court
								from 12.12.2012 to April-
								2013.
								Contractual issues.Financial crunch with
								contractor.
19	Shahpurkandi	Punjab	1	33	2015-16	2020-21		> Works of Dam stopped
	3x33+3x33+1x8		2	33	2015-16	2020-21		since 29.08.2014 due to
	=206 MW,		3	33	2015-16	2020-21	≻60	inter-state dispute between states of J&K & Punjab on
	Irrigation		4	33	2015-16	2020-21		sharing of waters of river
	Deptt. &PSPCL		5	33	2015-16	2020-21	7	Ravi and Tariff.
			6	33	2015-16	2020-21	- 60	
			7	8	2015-16	2020-21	J	
						(subject to restart of works(4		
						years))		
20	Koyna Left	Maharashtra	1	40	2014-15	2019-20	65	> Slow progress of works.
	Bank PSS	a.iaiaiaiia	2	40	2014-15	(subject to re-	}	> Fund constraints due to
	2x40 = 80 MW		_		(Oct'14)	start of works		increase in project cost.
	WRD, Maha				,	(4 years))		RCE under approval.
21	Vyasi	Uttarakhand	1	60	2014-15	2019-20	63	> Delay in award of works.
	2x60=120 MW,		2	60	2014-15	2019-20	J	Local Issues.
	UJVNL				(Dec'14)	(Mar,20)		
22	Polavaram	Andhra	1	80	2017-18	2020-21)	> Slow progress of works
	(12x80 = 960	Pradesh	2	80	2017-18	2020-21	> 36	Funds constraints.
	MW)		3	80	2017-18	2020-21	J	
	PPA		4	80	2017-18	2021-22		
			5	80	2017-18	2021-22		
			6	80	2017-18	2021-22		
			7	80	2017-18	2021-22		
			8	80	2017-18	2021-22	48	
			9	80	2017-18	2021-22		
			10 11	80 80	2017-18	2022-23	J	
			11	80	2017-18	2022-23	1	

	PRIVATE SECTO	R	12	80	2017-18 (Mar'18)	2022-23 (Sep,22)	60	
23	Tidong-I 2x50 =100 MW NSL Tidong	Himachal Pradesh	1 2	50 50	2013-14 2013-14 (Dec'13)	2018-19 2018-19 (subject to re- start of works(1-½ years)	63	 Delay in NOC by Projects affected Panchayats. Suspension of works by Govt.for one year. Funds constraints with the developer
24	Tangnu Romai-I (2x22 = 44 MW) TRPGPL	Himachal Pradesh	1 2	22 22	2014-15 2014-15 (Jun'14)	2019-20 2019-20 (subject to re- start of works(4 years))	69	 Slow progress of civil works. Poor geology. Difficult area. Weather conditions & accessibility. Financial constraints with the developer.

			1	1	1	1	T	_	1	
25	Sorang	Himachal	1	50	2011-12		2019-20	_100		oor geology.
	(2x50 = 100)	Pradesh	2	50	2011-12		2019-20	ľ		oor weather conditions,
	MW),				(Nov'11)		(subject to re-			difficult & poor accessibility.
	HSPPL						start of works			enstock cracks / leakage
							(1 Year))			uring filling of Water
										onductor System in Nov
									"	13.
									> R	upture in surface
										penstock in Nov-15 during
										trial run.
										unds constraints with developer.
26	Singoli	Uttarakhand	1	33	2012-13		2018-19	1	> Po	oor geology in HRT.
	Bhatwari		2	33	2012-13		2018-19	75	1	gitation by local people.
	(3x33 = 99 MW)		3	33	2012-13		2018-19		> FI	ash flood in June,2013.
	L&T				(Dec'12)		(Mar,19)			
27	Phata Byung	Uttarakhand	1	38	2012-13		2019-20	93		ash flood in June,2013.
	(2x38 = 76		2	38	2012-13		2019-20	ľ		oor geology in HRT.
	MW), LANCO				(Jun'12)		(subject to re-			unds constraints with contractor
							start of works(3		'	Contractor
							years))			
28	Maheshwar	Madhya	1	40	2001-02	ħ .	2019-20	216	1	&R issues
	(10x40 = 400	Pradesh	2	40	2001-02		(subject to re-			unds constraints with the
	MW) SMHPCL		3	40	2001-02		start of		· '	developer
			4	40	2001-02	II.	works(1-1/2			
			5	40	2001-02	>	years)			
			6	40	2001-02					
			7	40	2001-02					
			8	40	2001-02					
			9	40	2001-02	Y				
			10	40	2001-02					
					(Mar'02)					
29	Teesta Stage	Sikkim	1	125	2012-13		2021-22)		oor geology.
	VI		2	125	2012-13		2021-22	≻116		and acquisition.
	(4x125 = 500		3	125	2012-13		2021-22	Į	_	ontractual issues
	MW)		4	125	2012-13		2021-22			unds constraints with developer
	Lanco Energy				(Jul'12)		(subject to re-		'	
	Pvt. Ltd.						start of works(3			
							years))			
30	Rangit-IV HE	Sikkim	1	40	2011-12		2020-21	D		low progress of HRT &
	Project		2	40	2011-12		2020-21	} 110		urge Shaft works due to
	(3X40 = 120		3	40	2011-12		2020-21	IJ	-	oor geology.
	MW)				(Jan'12)		(subject to re-			orks hampered due to earthquake in September,
	JPCL						start of			earthquake in September, 2011.
							works(3-½ year)			nancial constraints with
										developer

31	Bhasmey	Sikkim	1	25.5	2012-13	2020-21	_ 105	> Forest clearance
	(2x25.5 =51		2	25.5	2012-13	2020-21		> Financial constraints with
	MW)				(Jun'12)	(subject to re-		developer
	Gati					start of works		
	Infrastructure					(3 years))		
32	Rongnichu	Sikkim	1	48	2014-15	2019-20	68	> Land Acquisition
	(2x48 =96 MW)		2	48	2014-15	2019-20		Poor geology.
	Madhya Bharat				(Jul'14)	(Mar,20)		
	Pvt. Ltd.							
33	Ratle	J&K	1	205	2017-18	2022-23)	> Slow progress of works.
	(4x205+1x30)		2	205	2017-18	2022-23	60	> Works suspended since
	= 850 MW		3	205	2017-18	2022-23	٦	11.7.14 due to frequent
	Ratie HEP Pvt		4	205	2017-18	2022-23	J	local disturbances. > The parties namely,
	.Ltd.		5	30	2017-18	2022-23		GVKRHEPPL and JKPDD
						(subject to re-		have contested their
						start of works		respective claims and
						(5 years))		matter is now Sub-judice.

34	Gongri 2x72= 144 MW Dirang Energy (P)Ltd	Ar. Pradesh	1 2	72 72	2016-17 2016-17 (Oct'16)	2021-22 2021-22 (subject to restart of works(3-½ years)	65	Works awarded on 22.11.2011. However, consent to establish from State Pollution Control Board was issued on 19-5-14. Financial constraints with the developer.
35	Bajoli Holi 3x60= 180 MW M/s GMR Bajoli Holi	H.P.	1 2 3	60 60 60	2018-19 2018-19 2018-19 (May'18)	2019-20 2019-20 2019-20 (Aug,19)	15	> Slow progress of works.
36	Rangit-II 2x33= 66 MW Sikkim Hydro Power Ltd.	Sikkim	1 2	33 33	2015-16 2015-16 (Apr'15)	2019-20 2019-20 (Mar ³ 20)	59	 Slow progress of works. Financial constraints with the developer.
37	Panan 4x75= 300 MW Himagiri Hydro Energy Pvt. Ltd.	Sikkim	1 2 3 4	75 75 75 75 75	2018-19 2018-19 2018-19 2018-19	2022-23 2022-23 2022-23 2022-23 (subject to restart of works(4-½ years)	48	 Clearance from NWLB received in December, 2015. Clearance from NGT.
